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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.13/BB/ 2017	-	For Considera- tion	230/ 232	Darshita Southern India Happy Homes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Assts 9482848179	Adv for Petitioner	<i>Tadipande</i>

Counsel for petitioner is present. This matter is listed today on the request of the counsel for the petitioner. Now, the counsel for petitioner has filed a memo stating that as a matter of caution, a notice may be sent to SEBI for taking the opinion of SEBI over the Scheme.

Considering the request of the petitioner's counsel, a notice is to be issued to SEBI in addition to the notices already ordered to other authorities vide order dated 19.07.2017.

Issue notice to SEBI and Registry to prepare notice and the petitioner counsel to collect the notice from the Registry and serve it on SEBI.

List it on 11.09.2017 to which date this case was originally listed.


MEMBER (J)


MEMBER (T)